

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 678
ANSWERED ON 28TH NOVEMBER, 2024**

IMPROVEMENT OF ROAD QUALITY IN JHARKHAND

678. SHRI DULU MAHATO :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of various schemes formulated for improvement in the quality of roads in Jharkhand;**
- (b) whether any time-limit has been fixed for implementation of the said schemes and if so, the details thereof; and**
- (c) the safety measures being taken and awareness programmes being run by the Government to prevent road accidents?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government in the Ministry of Road Transport and Highways (MoRTH) is primarily responsible for development, maintenance and operation of National Highways (NHs). Construction and maintenance works on NHs are carried out as per quality standards specified in MoRTH Specifications for Road and Bridge Works and Indian Roads Congress (IRC) standards/guidelines. It is the primary responsibility of the contractor/concessionaire to execute the works following such specifications and standards. To ensure that the works are executed as per prescribed specifications and standards by the contractor/concessionaire, consultants (Authority's Engineer/Independent Engineer) are appointed by

MoRTH/its executing agencies. Officials of MoRTH and its executing agencies also carry out quality checks of the works on random basis. In some specific works, MoRTH and its executing agencies also engage third party quality auditors. Deficiencies, if any, observed during such examination/inspection are brought to the notice of the concessionaire/contractor for rectification/reconstruction/replacement. The above procedures are applicable to all NHs in the country including those in Jharkhand.

Quality assurance and quality control is a continuous process that is followed in all NH projects. Government has issued guidelines for taking immediate short term measures like road markings, signages, crash barriers, raised pavement markers, delineators, closure of unauthorized median openings, traffic calming measures, etc. as well as long term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. for rectification of accident black spots either as part of on-going development /maintenance works or as standalone projects. Further, Government has also issued guidelines for regular safety audit of all NHs at design, construction, pre-opening and operation stage. These guidelines are followed on all NHs.

Further, MoRTH also administers various road safety advocacy schemes to provide financial assistance to various agencies for raising awareness about road safety and for administering road safety programs. Road safety advocacy is also carried out through social and print media. National Road Safety Month are observed every year for spreading awareness on road safety. MoRTH also administers scheme for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) at State/district level across the country for proper driving skill of drivers.
